

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).1537/2016

R.JANKIAMMAL

Appellant(s)

VERSUS

S.K.KUMARASWAMY (D) THR.LRS. & ORS.

Respondent(s)

([PART HEARD BY HON. ASHOK BHUSHAN AND HON. R.SUBHASH REDDY, JJ.]
IA No.38532/2019 - INTERVENTION/IMPLEADMENT, IA No.38542/2019 -
PERMISSION TO FILE APPLICATION FOR DIRECTION)

WITH

C.A. No. 1538/2016 (XII)

Date : 16-04-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s)

CA 1537/16

Mr. V. Giri, Sr. Adv.
Mr. Vikas Mehta, AOR
Mr. Varun Singh, Adv.
Ms. Ankita Gupta, Adv.

Mr. Gaurav Agrawal, AOR

Mr. S. Ravishankar, AOR

For Respondent(s)

R.2-6 in CA 1537/16

Mr. Kapil Sibal, Sr. Adv.
Mr. Arunabh Chowdhury, Adv.
Mr. Ankur Chawla, Adv.
Ms. Pallavi Langar, AOR
Mr. Arun Mohan, Adv.
Mr. Nizam Pasha, Adv.
Mr. R.K. Mohit Gupta, Adv.
Mr. Karthik, Adv.

CA 1538/16

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Mr. Vikas Mehta, AOR
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Ms. Ankita Gupta, Adv.

R.9 in CA 1537/16

Mrs. Prabha Swami, AOR
Mr. Nikhil Swami, Adv.
Ms. Divya Swami, Adv.

R.14, 15, 17-19, 21-23
25, 26 & 28 in CA 1537/16

Mr. S. Nagamuthu, Sr. Adv.
Mr. V.P. Sengottuvel, Adv.
Mr. S. Ravishankar, AOR
Ms. Yamunah Nachiar, Adv.
Mr. R. Nishanth, Adv.
Mr. Akshay Kumar A., Adv.

Ms. Shobha Ramamoorthy, AOR

Mr. K. V. Mohan, AOR

Impleader

Mr. Arunabh Chowdhury, Adv.
Mr. Rahul Pratap, AOR

Ms. Barnali Chowdhury, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. S. Nagamuthu, learned senior counsel appearing on behalf of respondents has completed his submissions. Mr. V. Giri, learned senior counsel has started his rejoinder submissions. His rejoinder submissions to continue on 19.04.2021. He may also file his rejoinder submissions before the next date of hearing.

List on 19.04.2021 as part heard.

(GAURAV PANT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER